

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati, the 27th of April, 2022

No. HC.VII-23/2022/ 2797 /A. The Officers of the Assam Judicial Service, who are transferred and posted, vide High Court's Notification No. HC.VII-23/2022/1851-1997/A. Dated 25/03/2022, except those Officers, who are connected with the inauguration of the newly created Judicial Districts of Bajali, Biswanath, Majuli, and West Karbi Anglong, are directed to handover charge of their respective Courts and Offices within 30th April 2022 without fail and to join immediately at their new places of posting.

By Order,
Sd/- Romen Baruah
REGISTRAR (VIGILANCE)

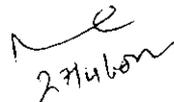
Memo No.HC.VII-23/2022/ 2798 – 2819 /A.

Dated 27.04.2022

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judges (All) for information and necessary action.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari for information and necessary action.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati

Contd.....


Romen Baruah

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14. The Officers concerned....
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Chief Judicial Magistrate, (All) for information and necessary action.
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati
18. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati
19. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
20. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
21. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

27/10/20
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI